

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 171 OF 2019 &
IA NOS. 711 & 1560 OF 2019

Dated : 20th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Jindal Power Limited	 Appellant(s)
	Versus	
Power Grid Corporation of India Limited & Ors.	 Respondent(s)
Counsel for the Appellant(s) :	Mr. Hamant Singh Mr. Nishant Kumar Mr. Lakshyajit Singh Bagdwal	
Counsel for the Respondent(s) :	Mr. Mukund P. Unny for KSEB Ms. Molshree Bhatnaar for R-20	

ORDER
IA No. 1560 of 2019
(For filing additional document)

Contents of additional document shall be taken into consideration at the time of hearing the Appeal.

With this observation, the IA stands disposed of.

APPEAL NO. 171 OF 2019 &
IA NO. 711 OF 2019

Comprehensive reply shall be filed within four weeks.

List the matter on **17.10.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/pk

(Justice Manjula Chellur)
Chairperson